

SUPREME COURT OF INDIA

NOTICE

TAKE NOTICE THAT THE OLD MATTERS SHOWN IN THE LIST ATTACHED
HEREWITH, WILL BE LISTED FOR HEARING BEFORE THE HON'BLE COURT FROM
TUESDAY THE 14TH JULY, 2009 AND ONWARDS AS NOTIFIED IN THE WEEKLY LIST.

DATED THIS THE 6TH JULY, 2009

BY ORDER.

ASSISTANT REGISTRAR (LISTING)

COPY TO :

ALL CONCERNED.

LIST OF OLD MATTERS

1. C.A.No.443/1999 M. CHELLAPPAN MR. K.K. MANI
XII LWL Vs. A.MEERAN PILLAI (DEAD) THROUGH MR. SUBRAMONIUM PRASAD
87, 0, 0 S.(2902) LRS.
(With Office Report)
2. C.A.No.4732/1999 SYED ABDUL WAHAB MR. ANIL KUMAR TANDALE
XIIA Vs. KUBRA BEGUM (DEAD) BY LRS.
79, 0, 0 S.(1807) (With Appln.(s) for recalling
the court's order and
substituted service and
Intervention/Impleadment and
impleadment and Prayer for
Interim Relief and Office Report)
3. C.A.No.4735-4739/2000 DATTARAM DEU DESAI & ORS M/S K.L. MEHTA & CO.
IX LWL Vs. NIRAKAR DEVASTHAN & ORS. MR. ABHIJAT P. MEDH
S.(502) (With Appln.(s) for substitution MR. CHANDER SHEKHAR ASHRI
of names of lrs. of deceased appellant no.1)
4. C.A.No.6295-6296/2000 DAULAT RAM MR. BALRAJ DEWAN
XIV LWL Vs. HET RAM & ORS MR. G.K. BANSAL
S.(3505)
5. CrI.A.No.292/2001 NASIR MR. R.D. UPADHYAY
II Vs. STATE OF U.P. MR. IRSHAD AHMAD
S.(1410) (/ /) (WITH APPLN.(S) FOR BAIL AND
EXEMPTION FROM FILING C/C OF
THE IMPUGNED JUDGMENT AND
EXEMPTION FROM FILING O.T.)
6. C.A.No.3600-3603/2001 VIJAY KUMAR M/S MANOJ SWARUP & CO.
IV EXP- Vs. KRISHAN K. DUTT (DEAD) BY L.
87,107, 0 S.(3505) RS. & ORS
(With Appln. for relisting MRS. SURESHTA BAGGA
and hearing and Office Report) MS. MINAKSHI VIJ
MS. S. JANANI
RR-EX-PARTE
MR. MANOJ SWARUP
M/S K.L. MEHTA & CO.
- NOT TO BE LISTED BEFORE: 96, 0
- WITH SLP(C)No.19370/1998(S.IVB), (WITH APPLN. FOR MRS. SURESHTA BAGGA
DIRECTIONS AND SUBSTITUTION OF L.RS OF THE DECEASED MS. MINAKSHI VIJ
RESPONDENTS AND C/DELAY IN FILING SUBSTITUTION MS. S. JANANI
APPLN. AND WITH PRAYER FOR INTERIM RELIEF RR-EX-PARTE
MR. MANOJ SWARUP
M/S K.L. MEHTA & CO.
- MRS. SURESHTA BAGGA, MS. MINAKSHI VIJ, MR. ANNAM D.N. RAO,
7. C.A.No.5349-5351/2001 V.R.SIVASUBRAMANIA NADAR MR. K.V. VENKATARAMAN
XII FRESH Vs. SINNAMMAL (D) AND ORS. MRS.K. SARADA DEVI
S.(2902) (With Office Report) MRS URMILA SIRUR
8. C.A.No.6195/2001 CHINNATHAI AMMAL MR. S. RAVI SHANKAR
XII Vs. SELVANATHAN @ KALUVANATHAN & MR. R. NEDUMARAN

- 98, 0, 0 S.(1807) ORS.
(With Office Report)
9. C.A.No.6202/2001 K. SHARADARANI SRINIVAS MR. VIJAY KUMAR
IVA FRESH Vs. SPECIAL LAND ACQUISITION MR. SANJAY R. HEGDE
S.(502) OFFICER & ANR.
10. C.A.No.6485/2001 CHETAN PRAKASH MRS. NANITA SHARMA
XV A/N Vs. BHERUMAL (D) BY LRS. & ORS. MS. SHARMILA UPADHYAY
S.(1805)(/ /) (WITH APPLN.(S) FOR
SUBSTITUTED SERVICE AND
OFFICE REPORT)
11. C.A.No.7394-7396/2001 K. HEMA REDDY MR. RAJESH MAHALE
IVA ADJD Vs. K.LAKSHMINARAYANA CHETTIAR(D) MR. E.C. VIDYA SAGAR
93, 0, 0 S.(201) THR. LRS.
(With Appln.(s) for
directions and Office Report)
12. C.A.No.7412-7413/2001 BALJIT KAUR MS. N.ANNAPOORANI
XIV LWL Vs. VIDHI CONSTRUCTION PVT. LTD. MR.KHWAIRAKPAM NOBIN SINGH
93, 0, 0 S.(2603) & ANR. MR. P.R. RAMASESH
13. W.P(C)No.233/2002 RAMAKRISHNA VIVEKANANDA SEVASHRAM TRUST MR. PARIJAT SINHA
PIL A/N-O Vs. STATE OF UTTARANCHAL & ORS. MR. ANUVRAT SHARMA
70, 0, 0 S.(812) (WITH APPLN.(S) FOR MR. SUDHIR KUMAR GUPTA
DIRECTIONS AND EXEMPTION MR. P.N. GUPTA
FROM FILING O.T. AND MR. ARUN K. SINHA
PERMISSION TO SUBMIT
ADDITIONAL DOCUMENT(S) AND
STAY AND INTERVENTION AND
PERMISSION TO FILE REJOINER
AFFIDAVIT AND OFFICE REPORT)
- [APPLICATION LISTING DATE : 13/07/2009]
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14. CrI.A.No. 810/2002 STATE REP. BY INSPECTOR OF MR. S. THANANJAYAN
IIA LWL POLICE RR-EX-PARTE
93, 0, 0 S.(1410) Vs.SAKTHIVEL & ANR.
(With Office Report)
15. C.A.No.862-863/2002 MODISTONE EMPLOYEES UNION MS.JYOTI MENDIRATTA
XV ADJD Vs. MODISTONE LTD. AND ANR. MR. UMESH KUMAR KHAITAN
75, 0, 0 S.(110) (With Office Report) MR. SHIV SAGAR TIWARI
16. CrI.A.No.1236-1237/2002 BASAYYA PRABHAYYA HALLUR MR. RAJESH MAHALE
II A/N Vs. STATE OF KARNATAKA & ORS. MR. SANJAY R. HEGDE
S.(1410)(/ /) (WITH APPLN.(S) FOR BAIL)
WITH
CrI.A.No.1238-1239/2002 VIRABASAYYA PRABHAYYA HALLUR & ORS. MR. RAJESH MAHALE
II Vs. STATE OF KARNATAKA & ANR MR. SANJAY R. HEGDE
S.(1410)(/ /) (WITH APPLN.(S) FOR BAIL AND
DELETION OF THE NAME OF
RESPONDENT AND OFFICE REPORT)
17. C.A.No.2056/2002 STATE OF HARYANA & ORS. MR.T.V.GEORGE
IV Vs. TARA CHAND MR. DEBASIS MISRA
95, 0, 0 S.(602) (With Office Report)

18. C.A.No.2252/2002 SANDEEP KUMAR TEKRIWAL & ANR. MR. PRASHANT KUMAR
 XI LWL Vs. KAMLA DEVI (D) THR. LRS. MR. E.C. AGRAWALA
 87, 0, 0 S.(3505)
19. C.A.No.2396-2397/2002 CHHOTANAGPUR ROPE WORKS MS. SHARMILA UPADHYAY
 XVII LWL Vs. STATE OF BIHAR & ANR. MR. SUNIL ROY
 91, 0, 0 S.(1808) (With Appln.(s) for stay and MR. SUNIL ROY
 impleadment as party
 respondent and Office Report)
20. C.A.No.2399/2002 DELHI DEVELOPMENT AUTHORITY M/S SAHARYA & CO.
 XIV LWL Vs. MEENAKSHI CHOUDHRIE & ORS. MR. PRASHANT BHUSHAN
 91, 0, 0 S.(1806) (With Appln.(s) for MS. INDRA SAWHNEY
 directions and Office Report) MR. K.B. ROHTAGI
 M/S. K.J. JOHN & CO.
21. C.A.No.2407/2002 AZRITH BIVI & ANR. MRS.REVATHY RAGHAVAN
 XII LWL Vs. CHINNATHAMBI (DEAD) THROUGH MR. V. RAMASUBRAMANIAN
 75, 0, 0 S.(1807) LRS.
 (With Office Report)
22. C.A.No.2410/2002 KARNAIL SINGH MR. M.K. DUA
 IV LWL Vs. GRAM PANCHAYAT & ANR. MR. AJAY PAL
 87, 0, 0 S.(3505) (With Office Report) MR. DEBASIS MISRA
23. C.A.No.2432/2002 Y. SATYANARAYAN REDDY MRS.D. BHARATHI REDDY
 XIIA LWL Vs. MANDAL REVENUE OFFICER, A.P. MR.T.V.GEORGE
 87, 0, 0 S.(3505) (With Prayer for Interim
 Relief and Office Report)
 NOT TO BE LISTED BEFORE: 0, 0
24. C.A.No.2433/2002 BHARTI TELENET LTD. MS. BINA GUPTA
 XIV LWL Vs. UNION OF INDIA & ANR. MR. SHREEKANT N. TERDAL
 91, 0, 0 S.(1807)
25. C.A.No.2446/2002 NOOR MOHAMMED MIAN & ANR. MR. DEBA PRASAD MUKHERJEE
 XVI LWL Vs. KUMARI DEVI & ORS. MR. KRISHNANAND PANDEYA
 91, 0, 0 S.(1807)
26. C.A.No.2471/2002 BALKRISHNA GOVIND SULAKHE (D) MR. PRASHANT KUMAR
 IX LWL THR. LRS. Vs. MURLIDHAR MS. PUNAM KUMARI
 87, 0, 0 S.(3505) GANGARAM KULKARNI & ANR.
 (With Appln.(s) for of deceased
 petitioner and for disposing of
 the appeal in terms 3~of the
 compromise between the applellants
 and the respondent no.1. and
 exemption from filing O.T.)
 WITH C.A.No.2472/2002(S.IX) (With Appl.(s) for substitution),
 MR. ASHOK KUMAR SINGH, MR. PRASHANT KUMAR,
27. C.A.No.2663/2002 LOKPAL, ORISSA MR. JANA KALYAN DAS
 XIA LWL Vs. SUBHASH CHANDRA MISHRA & ANR. MR. RADHA SHYAM JENA
 91, 0, 0 S.(1807) (With Office Report)
28. C.A.No.2699/2002 HEM SINGH (DEAD) BY LRS. & ORS. MR. CHANDRA PRAKASH PANDEY
 XIV LWL Vs. GIANOO AND ORS. MR.HIMINDER LAL
 91, 0, 0 S.(1807) (With Appln.(s) for

substitution of deceased
petitioner)

29. C.A.No.2705-2706/2002 SIMARJIT KAUR & ORS. MR. MANOJ SWARUP
IV LWL Vs. SMT.RANO DEVI & ORS. MR. BHASKAR Y. KULKARNI
91, 0, 0 S.(1807) (With Appln.(s) for RR-EX-PARTE
permission to file
additional documents and
Office Report)
30. C.A.No.2712/2002 DEV NARAYAN DWIVEDI MR. YASH PAL DHINGRA
XI EXP- Vs. PRABHA DEVI & ORS. MR. PREM SUNDER JHA
91, 0, 0 S.(1203) (With Office Report) MR. M.K. DUA
31. C.A.No.2759/2002 KARTURI PRASAD RAO MR. VIJAY KUMAR
IVA LWL Vs. KARTURI SURYA KANTHAMMA MRS. ANJANI AIYAGARI
91, 0, 0 S.(1805) (With Office Report)
32. C.A.No.2771/2002 UNION OF INDIA & ORS. MR. D.S. MAHRA
XVI LWL Vs. MINI INDIA HOUSING CO-OP. MR. RAJESH SRIVASTAVA
87, 0, 0 S.(3505) SOCIETY & ORS.
(With Appln.(s) for
permission to file detailed
list of dates)
WITH C.A.No.6225/2004(S.XVI) (With Prayer for Interim Relief and Office \ \
Report),
MR. RAJESH SRIVASTAVA, MS. SUSHMA SURI,
33. C.A.No.3537/2002 ARULMIGHU LAKSHMI MR. R. NEDUMARAN
XII LWL NARAYANASWAMY TEMPLE MR. A.T.M. SAMPATH
87, 0, 0 S.(3505) Vs.NALLAMMAL & ORS.
(With Office Report)
34. C.A.No.3609/2002 CHEBROLU LEELA PRASAD RAO MR. C.S.N. MOHAN RAO
XIIA Vs. STATE OF A.P. & ORS. MR. T.N. RAO
91, 0, 0 S.(611) (With Prayer for Interim MR.T.V.GEORGE
Relief and Office Report)
NOT TO BE LISTED BEFORE: 0, 0
WITH C.A.No.7040/2002(S.XIIA), MR.T.V.GEORGE
MR. G. RAMAKRISHNA PRASAD, MR.T.V.GEORGE, MR. T.N. RAO, MR. JOHN MATHEW,
35. C.A.No.3751-3752/2002 STATE OF H.P. & ANR MR. NARESH K. SHARMA
XIV LWL Vs. SIRI DUTT(DEAD) BY LRS. & ORS. MS. MADHU MOOLCHANDANI
87, 0, 0 S.(3505) (With Prayer for Interim
Relief)
36. C.A.No.3764-3926/2002 A. KODANDA RAMAPPA (D) BY L. MR. P.P. SINGH
IVA LWL RS. MS. KIRAN SURI
87, 0, 0 S.(3505) Vs.STATE OF KARNATAKA & ORS
(With Office Report) MR. SANJAY R. HEGDE
37. C.A.No.4013/2002 MANDОВI PELLETS LTD., GOA M/S. PAREKH & CO.
XV LWL Vs. REGIONAL PROVIDEN FUND COMNR., MR. SHAIL KUMAR DWIVEDI
87, 0, 0 S.(110) GOA & ORS. MR. BHAVANISHANKAR V. GADNIS
(With Appln.(s) for seeking MR. S.R. GROVER
permission to file Vol.II and
permission to submit additional
document(s) and Prayer for Interim

Relief Office Report)

38. C.A.No.4028/2002 FATEH BAHADUR SINGH MR. ASHOK KUMAR SHARMA
XI LWL Vs. JANG BAHADUR GUPTA & ORS. MR. K.V.MOHAN
87, 0, 0 S.(3505) (With Appln.(s) for substitution of
deceased petitioner and Office Report)
39. C.A.No.4109/2002 STATE OF H.P.& ANR MR. NARESH K. SHARMA
XIV LWL Vs. PREM DUTT & ORS MR. RAJINDER MATHUR
87, 0, 0 S.(3505) (With Office Report)
40. C.A.No.4154/2002 M/S. KAPOOR STONE COMPANY MR. K.V. SREEKUMAR
XI LWL Vs. STATE OF U.P. & ANR. MR. JATINDER KUMAR BHATIA
87, 0, 0 S.(1100) (With Office Report)
41. C.A.No.4255/2002 G. KRISHNAREDDY MR. K.V.MOHAN
IVA LWL Vs. SAJJAPPA & ANR.
87, 0, 0 S.(3501) (With Office Report)
42. C.A.No.4268/2002 GAYA NARAYAN PATHAK @ GAYA MR. RAJESH PRASAD SINGH
XVI LWL PATHAK Vs. ADDL. MEMBER BOARD MR. UGRA SHANKAR PRASAD
87, 0, 0 S.(3505) OF REVENUE & ORS.
43. C.A.No.4289/2002 KALAKONDA SHANKAR MRS.D. BHARATHI REDDY
XIIA Vs. L. PARAMMA (D) BY LRS. & ORS. MR. T.N. RAO
91, 0, 0 S.(1807) (With Office Report)
44. C.A.No.4344/2002 SRI SATHYA SAI CORPORATION
XII LWL Vs. C.T. SHANMUGASUNDARA CHETTIAR MR. PRAMOD DAYAL
91, 0, 0 S.(1805) & ANR.
(With Office Report)
45. C.A.No.5051/2002 MUNICIPAL COMMNR., M.C. OF MS. HEMANTIKA WAHI
IX AHMEDABAD&ORS Vs. FARID AHMED MRS.K. SARADA DEVI
91, 0, 0 S.(1807) MAQSOOD AHMED SHAIKH
(With Office Report)
NOT TO BE LISTED BEFORE: 102, 0
WITH C.A.No.5052/2002(S.IX)(With Prayer for Interim Relief and Office
Report),
MS. HEMANTIKA WAHI, MR. HARISH J. JHAVERI,
46. C.A.No.5178/2002 H.P. COTTON TEXTILES MILLS MR. V.N. RAGHUPATHY
IV LWL LTD. & ANR. MR. UGRA SHANKAR PRASAD
91, 0, 0 S.(1808) Vs.STATE OF HARYANA AND ORS.
(With Appln.(s) for RR-EX-PARTE
directions and Office Report)
NOT TO BE LISTED BEFORE: 100, 0
WITH C.A.No.5171/2002(S.IV)(With Office Report), RR-EX-PARTE
C.A.No.550/2004(S.IV)(With Office Report),
MR. K.V. VIJAYAKUMAR, MR. UGRA SHANKAR PRASAD, MR. H.K. PURI,RR-EX-PARTE,
47. C.A.No.5361/2002 LAL CHAND AND ANR. MR. ANIS AHMED KHAN
IV EXP- Vs. ISHAR(DECEASED) BY LRS. & ORS. MR. K.L. JANJANI
87, 0, 0 S.(3505) (With Office Report) MR. CHANDER SHEKHAR ASHRI
MR. R.C. KAUSHIK
48. C.A.No.5801-5802/2002 G. PACHAMUTHU MR. SUBRAMONIUM PRASAD
XII LWL Vs. SANTHANAKRISHNAN (DEAD) MR.S.MAHENDRAN
91, 0, 0 S.(1807) (With Appln.(s) for bringing

LRs on record and Office Report)

49. C.A.No.5805-5810/2002 OM PRAKASH M/S K.L. MEHTA & CO.
IV LWL Vs. FINANCIAL COMMNR., HARYNA & MR. DEBASIS MISRA
87, 0, 0 S.(3505) ORS.
(With Office Report)
NOT TO BE LISTED BEFORE: 96, 0
WITH C.A.No.5811-5816/2002(S.IV)(With Office Report),
M/S K.L. MEHTA & CO., MR.T.V.GEORGE,
50. C.A.No.6184-6213/2002 UNION OF INDIA
XVII LWL Vs. HARI MAHTO & ORS. MR. ABHIJIT SENGUPTA
S.(502) (With Office Report) MR. INDRA MAKWANA
GP.CAPT.KARAN SINGH BHATI
NOT TO BE LISTED BEFORE: 72, 0
51. C.A.No.6475/2002 ORIENTAL INSURANCE CO. LTD. MR. M.J. PAUL
IV Vs. JAMNABAI & ORS. MR. NIRAJ SHARMA
91, 0, 0 S.(1203) (With Appln.(s) for RR-EX-PARTE
permission to file additional
documents and exemption from
filing O.T. and Office Report)
WITH SLP(C)No.21551/2002(S.IVB), RR-EX-PARTE
MR. M.J. PAUL, MR. ANNAM D.N. RAO,
52. C.A.No.6649-6660/2002 J.D. CASTING & FORGING PVT. MS. S. JANANI
XVII LWL LTD. Vs. MINERALS & METALS MRS.B.SUNITA RAO
87, 0, 0 S.(1005) TRAD.CORPN.,I.LTD.&ORS DR. MEERA AGARWAL
53. C.A.No.6703/2002 T.R. ATRI & ANR. MR. E.C. AGRAWALA
XVIA Vs. STATE OF J.&K. MR. ANIS SUHRAWARDY
91, 0, 0 S.(601) (With Prayer for Interim
Relief and Office Report)
54. C.A.No.6896/2002 KESAR ENPS. MR. SUDHIR KUMAR GUPTA
XI Vs. STATE OF U.P. & ORS MR. ANIL KUMAR JHA
91, 0, 0 S.(4300) (With Office Report)
NOT TO BE LISTED BEFORE: 95, 0
55. C.A.No.7167/2002 SHEO BHAGWAN SHARMA MR. RAJIV MEHTA
XIV LWL Vs. FOOD CORPORATION OF INDIA MS. INDRA SAWHNEY
91, 0, 0 S.(1807) (With Office Report)
56. C.A.No.7763/2002 M/S. KAINTH BROTHERS MR. H.K. PURI
XVI Vs. UNION OF INDIA MRS ANIL KATIYAR
91, 0, 0 S.(1100) (With Office Report)
NOT TO BE LISTED BEFORE: 87, 0
57. C.A.No.7812-7817/2002 MIR MOHAMMAD RAZA ALI KHAN MR. EJAZ MAQBOOL
IV FRESH Vs. STATE OF HARYANA MR. RANBIR SINGH YADAV
S.(502) (With Office Report)
NOT TO BE LISTED BEFORE: 100, 0
58. C.A.No.7988/2002 STATE OF U.P. & ORS MR. RAVI PRAKASH MEHROTRA
XI Vs. MOHD. SAREEF SAIFI & ANR. MR. R.D. UPADHYAY
91, 0, 0 S.(1807)
NOT TO BE LISTED BEFORE: 95, 0
WITH C.A.No.7985/2002(S.XI),
MR. RAVI PRAKASH MEHROTRA, MR. ANIS SUHRAWARDY, MR. BRIJ BHUSAN,

59. C.A.No.8001/2002 SHANTINATH CHARUDATTA SHETTI MR. VIJAY KUMAR
IVA FRESH & ORS. MR. V.N. RAGHUPATHY
S.(2601) Vs.BASAPPA ADIVEPPA GADDE & ORS.
(With Office Report)
60. C.A.No.8287/2002 UNION OF INDIA MS. SUSHMA SURI
XVII FRESH Vs. SANICARWA LAKRA & ORS. MR. S.K. SINHA
S.(503)
WITH C.A.No.8288/2002(S.XVII),C.A.No.1827/2003(S.XVII),
MS. SUSHMA SURI, MR. S.K. SINHA, MR. B.V. BALARAM DAS, MR. B.B. SINGH,
61. C.A.No.8291/2002 STATE OF U.P. & ANR. MR. KAMLENDRA MISHRA
XI Vs. BHAGWAN SINGH MR. SUNIL KUMAR JAIN
91, 0, 0 S.(607) (With Office Report)
62. C.A.No.8306/2002 STATE OF RAJASTHAN & ORS. MR. MILIND KUMAR
XV FRESH Vs. ABDUL ZABBAR MR. S.K. BHATTACHARYA
91, 0, 0 S.(608)
63. C.A.No.8346/2002 MAHA SINGH MR. PREM MALHOTRA
IV FRESH Vs. P.C. MITTAL & ORS. MR. RANBIR SINGH YADAV
S.(502) (With Office Report)
64. C.A.No.8355/2002 SUSHIL KUMAR & ANR. MR. DEBASIS MISRA
IV Vs. STATE OF HARYANA & ANR. RR-EX-PARTE
91, 0, 0 S.(1807) (With Office Report)
65. C.A.No.8365/2002 K. NAINA MOHAMED (DEAD) MR. SUBRAMONIUM PRASAD
XII FRESH Vs. A.M. VASUDEVAN CHETTIAR (D)BY M/S. TEMPLE LAW FIRM
67, 81, 0 S.(2604) LRS. & ORS.
(With Office Report)
66. C.A.No.8373/2002 M/S. ANAND MEDICAL HALL MR. BALRAJ DEWAN
XVI LWL Vs. DIV.MANAGER,NEW INDIA MR. K.K. GUPTA
91, 0, 0 S.(1100) ASSURANCE CO. LTD.
(With Prayer for Interim Relief)
67. C.A.No.8413/2002 PUSHPA KALRA MR. SHAKIL AHMED SYED
XVII LWL Vs. VICE CHAIRMAN G.D.A. & ANR. MR. T. MAHIPAL
94, 0, 0 S.(3802) (With Office Report)
68. C.A.No.8423/2002 DAYAL CHAND MS. S. JANANI
IV LWL Vs. CHANDIGARH ADMN.THURU.ESTATE MS. KAMINI JAISWAL
91, 0, 0 S.(3306) OFFICER &ORS
(With Office Report) RR-EX-PARTE
69. C.A.No.8428/2002 MARVELLOUS BUILDERS PVT. LTD. MR. VIKAS MEHTA
IX LWL Vs. OMKARLAL NATHULAL JAIN & ORS. M/S. K.J. JOHN & CO.
91, 0, 0 S.(1807) MR. S.C. BIRLA
70. C.A.No.8433/2002 ANIL PRAKASH SINHA MR. C.D. SINGH
XVI LWL Vs. STATE OF BIHAR & ORS. MR. SUNIL ROY
91, 0, 0 S.(609)
71. C.A.No.8447/2002 JAGTAMBA PARSAD MR. AJAY CHOUDHARY
XIV LWL Vs. GOPAL KRISHAN & ORS. MR. SUBRAMONIUM PRASAD
87, 0, 0 S.(3505) (With Prayer for Interim
Relief and Office Report)

72. C.A.No.8512/2002 H.P. HOUSING & URBAN DEVPT. MR. Y. PRABHAKARA RAO
XVII FRESH AUTHORITY RESPONDENT-IN-PERSON
S.(3802) Vs.P.P. MEHRA
(With Appln.(s) for amendment
of cause title and Office Report)
73. C.A.No.8526/2002 EMP., MGMT OF FULARITAND MR. ANUPAM LAL DAS
XV LWL COLLIERY Vs. THEIR WORKMEN MS. SHARMILA UPADHYAY
87, 0, 0 S.(103) THRU.SECY.BIHAR C.K.UNION
(With Appln.(s) for
directions and Office Report)
WITH C.A.No.8525/2002(S.XV) (With Office Report),C.A.No.6651/2003(S.XV)
(With Office Report),
MS. SHARMILA UPADHYAY, MR. ANUPAM LAL DAS,
74. C.A.No.8538/2002 SUBHASH CHANDER MR. DEVENDRA SINGH
IV LWL Vs. HARYANA STATE THRU COLLECTOR MR. R.D. UPADHYAY
91, 0, 0 S.(1201) & ORS
(With Office Report) RR-EX-PARTE
75. C.A.No.8601/2002 N.K. NARAYANI (D) BY LRS. MR. ROMY CHACKO
XIA LWL Vs. COMMISSIONER OF EXCISE, MR. P.V. DINESH
91, 0, 0 S.(4300) KERALA & ORS.
(With Office Report) MR. P. NARASIMHAN
WITH C.A.No.8602/2002(S.XIA) (With Office Report), MR. P. NARASIMHAN
C.A.No.8603/2002(S.XIA) (With Office Report),C.A.No.8604/2002(S.XIA)
(With Office Report),
MR.HIMINDER LAL, MR. P.V. DINESH, MR. E.M.S. ANAM, MR. G. PRAKASH,
MR. ROMY CHACKO,
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78. C.A.No.8641/2002 STATE OF HARYANA & ORS. MR.T.V.GEORGE
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clarification and
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WITH C.A.No.631/2007(S.X), MS. ASHA GOPALAN NAIR
MR. JATINDER KUMAR BHATIA, MR. SANJAY JAIN,

83. C.A.No.8666/2002 GRAM PANCHAYAT,VILLAGE MS. SHALU SHARMA
IV LWL SHAHZADPUR Vs. DIRECTOR, MR. RAMESH CHANDRA MISHRA
87, 0, 0 S.(3505) CONSOLIDATION OF HOLDINGS &ORS MS. JASPREET GOGIA
(With Office Report) RR-EX-PARTE
WITH C.A.No.8673/2002(S.IV) (With Office Report),
MRS.AMITA GUPTA, MR. UGRA SHANKAR PRASAD, RR-EX-PARTE,

84. C.A.No.8699/2002 M/S. DILAWARI EXPORTERS MR. ARVIND KUMAR GUPTA
XVII FRESH Vs. M/S. ALITALIA CARGO & ORS. MS. BINA GUPTA
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